

**CITY CIVIL AND SESSIONS COURT MUMBAI  
IN THE COURT OF HHJ SHRI. D.S. DESHMUKH  
COURT 21 ADDL SESSIONS JUDGE  
DAILY BOARD DATED 27.08.2020**

Sr. No.	Case Type	Party Name & Police Station
<b><u>HEARING</u></b>		
1.	MA 1072/2020	Rahul Nandu Waghware Vs The State - Sewree Police Station
2.	MA 1073/2020	Rahul Nandu Waghware Vs The State - Sewree Police Station
3.	MA 1074/2020	Rahul Nandu Waghware Vs The State - Sewree Police Station
4.	MA 1075/2020	Rahul Nandu Waghware Vs The State - Sewree Police Station
5.	CR B.A. 1759/2020	Mohd Arif Jahir Ali Shaikh --- Applicant Vs The State - Vashi Railway Police Station
6.	MA IN MCOC 622/2020	STATE GOVERNMENT Kurar Police Station Vs Uday Shradaprasad Pathak and Others 2
7.	MA IN MCOC 463/2020	State of Maharashtra Thr Kurar Police Station Vs Uday Shradaprasad Pathak
8.	BA IN MCOC 889/2020	Crime Branch Unit -VII Vs Sukesh Kumar K. Lakshamn Suvama
<b><u>REPORT, SAY/REPLY</u></b>		
9.	B.A. 900/2020	Murtuza Ready Madewala --- Applicant Vs State - through Intelligence Office Special Investigation and Intelligence Brach
10.	CR B.A. 1708/2020	Mr. Arup Sarveshwar Das - Applicant/Accused Vs The State of Maharashtra (D.C.B., C.I.D., Unit VIII)
11.	CR B.A. 1710/2020	Smt. Ujwala Mahesh Patel Vs The State of Maharashtra (D.C.B., C.I.D., Unit VIII)
12.	CR B.A. 1764/2020	Anantrai Mathurbhai Kar - Applicant. Vs State - L.T.Marg Police Station- Respondent.

(Dt.27/08/2020)

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(C.R. NO.21)

13.	MA IN ABA 237/2020	Santosh Kumar Bagla Vs State Pydhonie Police Station
14.	MA IN ABA 239/2020	Santosh Kumar Bagla Vs The State Of Maharashtra Through Pydhonie Police Station
15.	CR B.A. 1771/2020	Afreen Mohd. Hussain Pathan - Applicant. Vs State - DCB CID unit No IX
<b>ORDER</b>		
16.	BA IN MCOC 855/2020	Altaf Aziz Shaikh Vs STATE GOVERNMENT Kherwadi P. Station
17.	SPL CASE 557/2020 <b>(Ex.3 @ Ex.18)</b>	Kherwadi Police Station Vs Tahir Hussain Kazim Hussain Rizavi @ Mannu @ Raju @ Mannu Batla and Others
18.	A.B.A.776/2020	Ankit Deepak Jain V/S State L.T. Marg Police Stn.